

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-313
IB-228/ND/2020

IN THE MATTER OF:

MEC Metal Exchange International GmbH
Vs
Dwarkesh Alloys Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 20.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

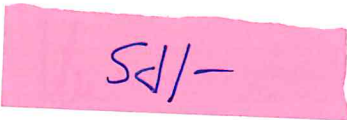
SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Re-notified the case on 23.04.2020.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)